

(c) if so, the date by which the inquiry will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIKARULLAH): (a) The Oriental Fire and General Insurance Company Limited purchased the 'Hotel Holiday Inn' at Faridabad at a cost of Rs. 30 lakhs for establishing a Residential Staff College for training employees of not only the 'Oriental' but also of other three subsidiaries of the General Insurance Corporation of India. The property was insured by the previous owners for Rs. 26 lakhs (such insurance not covering the plinth foundation and the land).

(b) and (c). The purchase has been approved by the Board of Directors of the Oriental Fire and General Insurance Co. Ltd. and also that of the General Insurance Corporation of India the parent company of the 'Oriental'. The question of conducting an enquiry does not arise.

STC's Specimen of Sugar to China

4504. **SHRI JANARDHANA POOJARY:** Will the Minister of COMMERCE, CIVIL SUPPLIES AND CO-OPERATION be pleased to state :

(a) whether STC had sent specimen of sugar to China with the terms of packing and payment,

(b) if so, whether China has shown interest in the purchase of Indian sugar; and

(c) if so, reaction of the Chinese Government?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) STC have conveyed to China terms for sale of sugar including those for packing and payment.

(b) On the request of the Indian Embassy in China, STC have sent an

offer for supply of 50,000 tonnes of sugar to China during 1979.

(c) Response is awaited.

Collection of Excise duty from Maharashtra

4505. **SHRI R. K. MHALGI:** Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) what is the total amount of excise duty collected from Maharashtra during the years 1976-77 and 1977-78; and

(b) what is the amount of Excise duty collected during the said above period from Thane-Kalyan?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) and (b). The desired information is furnished below:—

| Year | Amount of excise duty (Gross realisations) Collected from Maharashtra Thana-State Kalyan | |
|---------|--|-------------|
| | Rs. | (In crores) |
| 1976-77 | 1057.03 | 150.06 |
| 1977-78 | 1112.54 | 161.44 |

Pay Scales for Building and Electrical Overseers attached to R.B.I

4507. **SHRI R. K. MHALGI:** Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) is it a fact that the scales for the Building and Electrical Overseers attached to Reserve Bank of India are not consistent with the scales of the other staff of the same institution;

(b) is it also a fact that those overseers are not allowed to enjoy